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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.944/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company Under Section		Ratan Kumar Shaw & Anr Versus- Rajson Financial Services Pvt.Ltd & Ors 397/398		
1. BI 2. A 3. R 4. B	MAY KA AHIR O am Poa ilcoam	CHONDHURY AD VORUGING AD VORUGING AD	V. Petitaer. V. Pe.	Alexans 24/10/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 7 are present.

It appears from the earlier order that respondent no. 1 was directed to give details of the transferor but has not complied with the order dated

04/09/2017. Respondents are directed to comply with the order dated 04/09/2017. Both the parties are directed to comply with order dated 04/09/2017.

List on 11/12/2017.

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(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)

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